COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 328 OF 2018 & IA NO. 1567 OF 2018 APPEAL NO. 342 OF 2018 & IA NO. 1663 OF 2018

Dated: 26th November, 2018

In the matters of:

APPEAL NO. 328 OF 2018 & IA NO. 1567 OF 2018

Basaragi KM Solar Power Project LL.P. & Anr. Appellant(s)

Versus

Hubli Electricity Supply Company Ltd. & Anr. Respondent(s)

APPEAL NO. 342 OF 2018 & IA NO. 1663 OF 2018

Hukkeri Solar Power Project LL.P & Anr. Appellant(s)

Versus

Hubli Electricity Supply Company Ltd. & Anr. Respondent(s)

ORDER

The Bench could not assemble today. As agreed by the parties, list these matters on <u>30-11-2018</u>.

Court Master/PPS